

[Mr. Deputy-Speaker]

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Manipur for the services of the financial year 1969-71, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER : The question is :

"That Clauses 2 and 3, the Schedule, Clause I, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI P. C. SETHI : I move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

MANIPUR APPROPRIATION
(No. 2) BILL,* 1971

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union territory of Manipur for the services of the financial year 1970-71.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce

a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union territory of Manipur for the services of the financial year 1970-71."

The Motion was adopted.

SHRI P. C. SETHI : I introduce † the Bill.

Sir, I move † :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union territory of Manipur for services of the financial year 1970-71, be taken into consideration."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union territory of Manipur for the services of the financial year 1970-71, be taken into consideration."

The Motion was adopted.

MR. DEPUTY-SPEAKER : The question is :

"That Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

The Motion was adopted.

Clauses 2 and 3, the Schedule, Clause 1 the Enacting Formula and the Title were added to the Bill.

*Published in Gazette of India Extraordinary, Part II, section 2, dated 25.1.71,

† Introduced/moved with the recommendation of the President,

SHRI P.C. SETHI : I move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

The Motion was adopted.

18.24 hrs.

DEMANDS* FOR GRANTS
(RAILWAYS), 1970-71

MR. DEPUTY-SPEAKER : The House will now take up discussion and voting on the Demands for Grants in respect of the Budget (Railways) for 1970-71 for which seven hours have been allotted.

There is a large number of cut motions to the Demands for Grants. Hon. Members present in the House who are desirous of moving their cut motions may send slips to the Table within 15 minutes indicating the numbers of the cut motion they would like to move.

Yes, Mr. Fernandes.

श्री जार्ज फरनेन्डोज (बम्बई दक्षिण): उपाध्यक्ष महोदय, मंत्री महोदय का भाषण होने से पहले मेरा एक निवेदन है। बम्बई में चार दिन पहले जो बहुत बड़ी दुर्घटना हुई है, मैं चाहता हूँ कि मंत्री महोदय बजट डिमान्ड्स को पेश करने के पहले उसके सम्बन्ध में सदन में कुछ सफाई दें और पूरे डिटेल्स के साथ अभी अपना बयान दें।

MR. DEPUTY-SPEAKER : The Minister of Railways to make a statement.

THE MINISTER OF RAILWAYS (SHRI NANDA) : Sir, Before moving the Demands for Grants for expenditure of the Central Government on Railways for 1970-71, may I make a statement ?

Sir, the Railway Budget for 1970-71, presented on 23rd February, 1970 was based

on the proposals for rationalisation of passenger fares and freight rates as indicated in my budget speech. While initiating the debates on the General discussions on the Budget in this House on 4th March, 1970, I had made a statement withdrawing the budget proposals relating to third class fares, suburban third class season tickets, platform tickets, rates for milk, foodgrains, pulses etc. As already indicated by me then, the withdrawal of these proposals entail a reduction of Rs. 13 crores in the estimates of earnings during 1970-71.

18.26 hrs.

[SHRI SHRI CHAHD GOYAL in the Chair]

The reduction of Rs. 13 crores in the Railway earnings will result in the appropriation to the Development Fund being reduced from Rs. 1874.59 lakhs, which was proposed initially in the Budget, to Rs. 574.59 lakhs. I would, therefore, seek your permission to move the vote in respect of the relevant Demand, viz., Demand No. 18—Appropriation to Development Fund during 1970-71 for a lesser amount, i.e., for Rs. 574.59 lakhs instead of for Rs. 1874.59 lakhs as printed in the Book of Demands for Grants for 1970-71.

While replying to the General Discussions on the Railway Budget on the 10th March, 1970, I had mentioned that I would endeavour to initiate all steps to increase earnings and also to reduce expenditure. In reiterating those measures, I may add that it is rather premature to indicate at this stage how far there may be an increase in the Railway earnings or what is the extent of reduction in the expenditure. These measures will improve the financial position somewhat and I would assure the House that the matter would be brought to the notice of the House at the Revised Estimates stage.

I may also add that the reduction in the Appropriation to the Development Fund as now proposed will not in any way affect the withdrawals from that Fund towards expenditure on Railway Users' Amenities, Staff Welfare Works or Unremunerative Operating Improvements. The gap between

*Moved with the recommendation at the President.